

(2)

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**


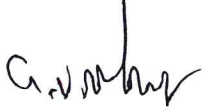
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/36/2016
NAME OF THE PETITIONER(S) : G.L. Consultants Pvt Ltd
NAME OF THE RESPONDENT(S) : Q A Software India Pvt Ltd and 5 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	PRITADARSHINI N Akash Jain Keerthi	Counsel for Petitioner	
2)	G.V. MOHAN KUMAR R. NAVEEN KUMAR MURTHI	Counsel for Respondents	

ORDER

The matter is called today. As seen in the order of this Bench dated 13.7.2017, the matter is posted for 10.08.2017. Put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)